

**CENTRAL ADMINISTRATIVE TRIBUNALCUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 107/01/20200.A./260/864/2019KUNJAN KUMAR SINGH

-V/S-

D/O POSTITEM NO:14FOR APPLICANTS(S) Adv. :Mr. B. S. Tripathy

FOR RESPONDENTS(S) Adv.:Mr. P. R. J. Dash

Notes of The Registry	Order of The Tribunal		
	<p data-bbox="507 629 1390 712">Heard Ld. Counsels for the applicant and respondents.</p> <p data-bbox="507 831 1390 1227">Ld. Counsel for the applicant submitted that the applicant has not exhausted the departmental remedies. Therefore, he wants to file a representation before the appropriate authority. Accordingly, applicant is permitted to withdraw the OA with liberty to approach the appropriate authority in accordance with the law. Hence, the OA is disposed of as withdrawn.</p> <p data-bbox="507 1352 1390 1435">Copy of this order be given to Ld. Counsels for both the sides.</p> <table border="1" data-bbox="512 1473 1385 1547"><tr><td data-bbox="512 1473 956 1547">( SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="959 1473 1385 1547">( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p data-bbox="512 1615 560 1637">pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		